

Annexure-3

Name of the corporate debtor: Kay Em Copper Private Limited; Date of commencement of CIRP:19.04.2021 (Order served to RP dated 11.08.2021); List of creditors as on:18.02.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	05.05.2021	229284777.00	229284777.00	Cash Credit , NBHC	229284777.00	229284777.00	NO	69.14%	-	-	-	-	NA
2	Tata Capital Financial Services Limited	13.05.2021	46062443.83	46062443.83	Channel Finance/ Inventory Funding Facility/ Trade Advance	46062443.83	46062443.83	NO	13.89%	-	-	-	-	NA
3	Axis Bank Limited	28.07.2021	56273175.43	56273175.43	Channel Finance Limits	56273175.43	56273175.43	NO	16.97%	-	-	-	-	NA
4	Union Bank of India	02.12.2021	28536677.00	28536677.00	Term loan	28536677.00	28536677.00	NO	7.92%					
	TOTAL		360,157,073.26	360,157,073.26		360,157,073.26	360,157,073.26		100%					